

**Central Administrative Tribunal  
Principal Bench**

CP No.489/2004

In

OA No.1873/2003

New Delhi this the 31<sup>st</sup> day of August, 2005.

**Hon'ble Mr. V.K. Majotra, Vice-Chairman (A)  
Hon'ble Mr. Shanker Raju, Member (J)**

Ravinder Kumar,  
Driver (Staff Car),  
Son of late Shri Parsinda Ram,  
Resident of ESI Hospital Staff Quarters,  
Noida (UP).

-Petitioner

(By Advocate Shri S.C. Rana)

**-Versus-**

Shri Uday Singh,  
Deputy Director (Adm)  
Office of Director (Medical),  
ESI Hospital, Sector-24,  
NOIDA (UP).

-Respondent

(By departmental representative Shri R.S. Rohilla, Inspector)

**O R D E R (ORAL)**

**Mr. V.K. Majotra, Hon'ble Vice-Chairman (A):**

The Writ Petition filed against Tribunal's order has been dismissed as withdrawn vide orders dated 18.7.2005. Respondents have, therefore released increments due to applicant. They have also paid a cheque for a sum of Rs.24,307/- dated 31.8.2005 to the learned counsel of petitioner. They shall provide a statement regarding calculations of this amount, as arrears due on release of increments to the applicant, within two weeks from today. In this

backdrop, CP is disposed of. Notices issued to the respondents are discharged.

*S. Raju*  
**(Shanker Raju)**  
**Member (J)**

*V.K. Majotra*  
**(V.K. Majotra) 31.8.05**  
**Vice-Chairman(A)**

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